

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1490**

TO BE ANSWERED ON THE 2ND AUGUST, 2023/ SRAVANA 11, 1945 (SAKA)

DRUGS TRAFFICKING IN MANIPUR

1490. SHRI JAYANT CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Narcotics Control Bureau (NCB) is aware of the large scale trafficking of drugs in Manipur;**
- (b) the details of such drugs seized in the State and those sourcing from the State;**
- (c) whether there is a nexus among narcotics business and terrorist activities in the State and it is one of the factors fueling the present state of affairs, the details there of; and**
- (d) the actions taken and contemplated to be done thereon?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) & (b) The details of drugs seized in the State of Manipur as reported by Drug Law Enforcement Agencies (DLEAs) from 2018 to 31st May, 2023 is at Annexure-I.

(c) The nexus between Narcotics businesses and terrorist activities is examined on case to case basis. However, the details of cases in which arms/ammunition alongwith drugs has been seized by DLEAs and reported to NCB from 2018 to 31st May, 2023 is at Annexure-II.

(d) The Government of India has taken various steps to tackle drug peddling and drugs supply including in the state of Manipur. Some of these steps are detailed below:-

(i) The Government has introduced the NCORD mechanism in 2016 to have effective coordination of actions among various Ministries, Departments, Central and States law enforcement agencies dealing with narcotics. The mechanism was restructured in 2019 into a 4 tier structure as detailed under:-

- **Apex Level Committee (headed by Union Home Secretary)**
- **Executive Level Committee (headed by Special Secretary (IS), MHA).**
- **State Level Committee (headed by Chief Secretary of the concerned State).**
- **District Level Committee (headed by District Magistrate)**

NCORD mechanism has been further strengthened by addition of new members at different levels to make it more effective and comprehensive.

(ii) Dedicated Anti-Narcotics Task Force (ANTF) headed by ADG/IG level Police Officer has been established in each State/UT. Anti-Narcotics

Task Force (ANTF), Manipur headed by ADGP(Intelligence), Manipur has been constituted on 05.03.2022 as a single nodal point for all Narcotics-related issues.

- (iii) To prevent smuggling along border areas Assam Rifles have been empowered under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to make interdiction of drugs.**
- (iv) A Special Task Force on Darknet and Crypto Currency has been constituted to monitor suspicious transactions related to drugs on Darknet.**
- (v) The Govt. of India has expanded the footprint of NCB throughout the country with creation of New Regional and Zonal Offices at different place. In this sequence, the existing Sub-Zonal Office at Imphal has been upgraded to Zonal Level.**
- (vi) NCB shares satellite imagery regarding illicit cultivation of Cannabis and Opium Poppy cultivation with Manipur Police and also participates in destruction. Details of Opium Poppy destruction done in the state of Manipur from 2018 to May, 2023 is as under :-**

	(Area in acres)					
Year	2018	2019	2020	2021	2022	2023(Up to May)*
Opium poppy	3,861	4,175	1,382	5,740	3,696	2,449

***Provisional Data**

Source : NCB

- (vii) Director General Level Talks and Field Level Officer meeting have been organized between NCB, India and CCDAC, Myanmar to resolve various issues on drugs having international implications.**
- (viii) NCB on the directions of MHA has identified 02 places to install vehicle scanners at international border and hinterland of Manipur state to check the movement of drugs.**
- (ix) Since illicit trafficking of narcotic drugs and its abuse is a trans-national problem, Govt. of India has entered into Bilateral Agreements with 27 countries, Memorandum of Understanding (MoU) with 16 countries and 02 Agreements on Security Cooperation for preventing illicit trafficking in narcotic drugs, psychotropic substances and precursor chemicals.**

**Details of drugs seized in the State of Manipur as reported by Drug Law Enforcement Agencies (DLEAs) from
2018 to 31st May, 2023***

Manipur	ATS (In Kg)	EPHEDRI NE/ PSEUDO EPHEDRI NE (In Kg)	GAN JA (In Kg)	HEROIN (In Kg)	KET AMIN E (In Kg)	METHA QUALO NE (MANDR AX) (In Kg)	MOR PHIN E (LITE RS)	MORP HINE (In Kg)	OPIUM (In Kg)	POPPY HUSK & POPPY STRAW (In Kg)	INJECT ION (In No.)	CBCS (In Bottles)	TABLETS OF ALL TYPES (In Kg)	TABLETS OF ALLTYPE (IN Nos.)	Total Cases	Total arrest ed
2018	30.87	63	2970	47.14	0	0	0	0	255.49	0	4832	4817	8.34	1460267	329	494
2019	113.19	0	61	746.62	2.2	3.52	0	0	235.15	2100	0	2507	108.05	7129088	275	422
2020	213.55	0	139	701.68	0	0	684	0	196.45	0	295	23517	61.42	1876402	257	381
2021	31.49	0	1322	213.23	0	0	26.5	62.32	819.17	202	0	6262	29.86	998592	325	417
2022	254.55	118	5136	629.50	0	0	0	0	515.70	3250	0	39952	328.51	490451	503	643
2023 May*	15.72	143.50	445	163.90	0	0	0	0	79.42	0	0	1345	113.47	15302	208	265

*Provisional Data

Source : NCB

Details of cases in which Arms/Ammunition alongwith Drugs seized by DLEAs and reported to NCB from 2018 to 31st May, 2023

S.No.	Date	Place	Agency	Drug/Arms/Currency Seized	Persons Arrested
1	07.07.2018	Thoubal	State Police	07 Bottles of Codeine based Cough Syrup 01 Round of 9 mm 06 Round of 7.62 mm 03 Round of M-16 01 Round of AK-47 & 01 Air Pistol	2 Indians
2	05.03.2019	Imphal East	State Police	147 Spasmo Proxyvon Capsules, 21 Bottles of Codeine based Cough Syrup, with 9mm Carbine & two live rounds.	01 Indian
3	16.08.2019	Imphal	State Police	200,000 Tablets of methamphetamine. 19 Live Rounds and two Magazine of 9 mm	01 Indian
4.	08.12.2020	Chandel,	State Police	1.900 kg of Heroin and 01 Single barrel gun with 6 Rds.	01 Indian

Source : NCB
